

**NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI**

**Company Appeal (AT) (Insolvency) No. 1069-1070 of 2019**

**IN THE MATTER OF:**

**Yogesh Mehra**

**...Appellant**

**Versus**

**Vaayu Infrastructure LLP & Ors.**

**...Respondents**

**Present:**

**For Appellant: Mr. Alok Dhir and Ms. Varsha Banerjee, Advocates.**

**For Respondents: Mr. Satendra Rai, Mr. Shashank Agarwal, Advocates with Mr. Shailen Shah, RP for R-1.**

**Mr. R. Sudhinder and Ms. Ekta Bhasin, Advocates for R-2.**

**Mr. Sanjay Shorey, Director (Legal), MCA with Mr. Rakesh Tiwari, Advocate for R-3.**

**Mr. Rahul Kumar, Advocate for R-4.**

**ORDER**  
**(Through Virtual Mode)**

**21.09.2020:** Due to paucity of time, the matter could not be taken up for hearing today. List the appeal for hearing on **13<sup>th</sup> October, 2020.**

**[Justice Bansi Lal Bhat]**  
**Acting Chairperson**

**[Justice Anant Bijay Singh]**  
**Member (Judicial)**

**[Kanthi Narahari]**  
**Member (Technical)**

*am/gc*